811

ipply and they were given guaran-ees. I am quite certain that when hese students return home, they will ind employment.

SHRI V. C. KESAVA RAO: What tre the foreign languages in which hey are trained?

DR. K. L. SHRIMALI: This is given n the statement but for the infor-nation of the hon. Member I will ead them. Arabic, Chinese, French, Jerman, Italian, Japanese, Persian, lussian, Turkish and Spanish.

*89. [Withdrawn]

NATIONAL CADET CORPS

•82. SHRI H. C. DASAPPA (On be-lalf of SHRI M. VALIULLA): Will the Hinister for DEFENCE be pleased to tate the number of National Cadet ;orps Cadets who were selected from ach State for admission to the Naional Defence Academy during the ears 1954 and 1955?

THE MINISTER FOR DEFENCE IRGANISATION (SHRI MAHAVIR 'YAGI) : A statement is laid on the 'able of the House. [See Appendix HH, Annexure No. 14.]

SHRI H. C. DASAPPA: I find from ne statement that out of 201 admitted i the National Defence Academy rom among the N.C.C. cadets, a dis-roportionately large number is alloted to Punjab, U.P. and Delhi. They over much more than 60 or 70 per ent.

SHRI MAHAVIR TYAGI: That is so.

SHRI H. C. DASAPPA: May I then now how it happens that the strength f the N.C.C. cadets is so large in lose particular States?

SHRI MAHAVIR TYAGI: I have no jady information to give on this aint.

SHRI H. C. DASAPPA: Does the election from each State bear anv -oportion to the strength of the .C.C. Cadets in those States?

SHRI MAHAVIR TYAGI: Selection of these cadets is not made Statewise. They appear before the Public Service Commission to start with and it is from the list of merit which the Commission gives to the Selection Board that the Selection Board makes another selection out of these cadets who have passed the Public Service Commission tests.

to Questions

SHRI H. C. DASAPPA: Am I to take it that the NCC. cadets, when they do pass out from the course, and get A, B and C licence are not fully qualified for that in the other States from which the cadets are not drawn to the National Defence Academy?

MAHAVIR TYAGI: SHRI Those certificates are taken into account but there are other tests applied for instance, tests about their officer-like qualities and other things and their perseverance. Many other things are taken into account.

SHRI H. C. DASAPPA: In any case, in view of the fact that these figures disclose a rather unusual and extraordinary disparity betwen the different States, will the hon. Minister at least go into the matter and see that there is a fairer distribution of these selections from among the different States?

SHRI MAHAVIR TYAGI: I can assure the House that there is no State bias.

(Interruptions)

SHRI H. C. DASAPPA: Let me not be misunderstood. Anybody who can see these figures does see that for instance so many other States get hardly one or two while some States get 50, 60, 39, 40 and so on.

SHRI H. N. KUNZRU: Is it a fact that the system of examination is impartial and fair?

SHRI MAHAVIR TYAGI: Absolutely.

813

DR. D. H. VARIAVA: What is the minimum and maximum age for admission to this Academy?

SHRI MAHAVIR TYAGI: For direct •entry to Joint Service Wing, the limit is that the candidates should be between 15 and 17\$ years of age and for the Military Wing they are required to be between the ages of 18 and

SHRI JASWANT SINGH: From Rajasthan how many cadets have been admitted into the Defence Military Academy in the different branches?

SHRI MAHAVIR TYAGI: Seven in 1954 and eight in 1955. They are increasing year by

SHRI JASWANT SINGH: How many in each branch of the Academy- Naval, Military and Air Force? I wanted to know about the different tranches.

SHRI MAHAVIR TYAGI: I have no breakup of the Air Force.

SHRI MAHESHWAR NAIK: Is there any proposal for admission into the National Defence Academy as to what percentage should be recruited directly and what percentage through the N.C.C.?

SHRI MAHAVIR TYAGI: In the Military Academy it is 10 per cent. reserved for the N.C.C.

DR. P. C. MITRA: What is the height required and also the chest?

SHRI MAHAVIR TYAGI: I think Tieight perhaps varies according to -climate.

Dr. P. C. MITRA: What is the height required?

SHRI MAHAVIR TYAGI: It varies- for instance, in the case of Sikhs the height is more than what is in the tease of Gurkhas.

ALLOTMIRIT OF LAND TO EX-SERVICEMEN

to Questions

*83. SHRI H. C. DASAPPA (ON BEHALF OF SHRI M. VALIULLA):

the Minister for DEFENCE be pleased to state:

- (a) whether any applications of exservicemen for the allotment of land are pending now;
- (b) if so, how long these applications have been pending; and
- (c) when they are expected to be disposed of?

MINISTER FOR DEFENCE THE ORGANISATION (SHRI MAHAVIR TYAGI): (a), (b) and (c). The information is not readily available and is being collected. It will be laid on the Table of the House as soon as possible.

SHRI H. C. DASAPPA: May I know what is the time that the hon. Minister is going to give for the collection of these statistics?

SHRI MAHAVIR TYAGI: I assure my hon. friend that it would be collected. Orders have, already been issued. As soon as it is received, it will be placed on the Table of the House.

SHRI H. C. DASAPPA: That we know very well but may I know will it take 3 months, or 6 months or a year or two or more?

SHRI MAHAVIR TYAGI: I think I shall be able to place the information on the Table of the House in the next session.

SHRIMATI MAYA DEVI CHETTRY: May I know whether any application is pending of ex-servicemen from West Bengal?

SHRI MAHAVIR TYAGI: There must be. As I have said, I have sent for the information and as soon as I receive that information, I will be able to give the number of pending applications and if there is any particular application in which the hon. Member is interested, I shall be very glad to look into it.